

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 30
ANSWERED ON 20.07.2023

PROJECTS UNDER PM-KUSUM

30. SHRI S. MUNISWAMY

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of the projects that have been completed and pending in the State of Karnataka under the Pradhan Mantri Kisan Urja Suraksha evam Utthan Mahabhiyan (PM-KUSUM) during the last four years and the current year;
- (b) whether there are large number of projects in pipeline in the State of Karnataka during the said period; and
- (c) if so, the details thereof along with the time by which they are likely to be completed?

ANSWER
THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

- (a) to (c) PM-KUSUM Scheme is a demand driven Scheme and allocations are made based on the demand received from States. There is no demand from State of Karnataka under Component 'A' of the scheme.

Under Component 'B' of the scheme, as per demand raised by State of Karnataka, the Ministry of New and Renewable Energy (MNRE) sanctioned 6000 Nos. of solar pumps during Dec 2019, out of which 319 were installed within the prescribed timeline and due to lack of progress, the sanctioned quantity was short closed at 319.

MNRE further sanctioned 10000 Nos. of solar pumps in Jan 2021, out of which 30 pumps have been installed as on 30.06.2023. The installation of remaining pumps is under progress. The last date of the sanction is extended till 31.12.2023.

Under Component 'C' of the scheme, MNRE has sanctioned a total of 3,37,000 Nos. of pumps for feeder level solarization to the State of Karnataka. As per information received from the State, there was no response to the bids floated by DISCOMs due to which they have requested Karnataka Electricity Regulatory Commission (KEREC) for a revision in tariff before the tender can be finalized.
